

have levelled serious allegations of corruption, embezzlement, misuse of power causing financial loss to the Cantonment funds etc against a few senior Officers of the Cantonment Board, Ambala ;

(b) if so, whether any enquiry has been made into these allegations in order to ascertain correctness, or otherwise, of these allegations ; and

(c) what other action Government have taken in this respect ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) Yes, Sir. Some complaints have been received.

(b) and (c). The allegations have been enquired into by GOC-in-C, Western Command. One of the allegations is under further investigation by the Special Police Establishment.

Establishment of Central School at Naval Housing Colony in Powai, Bombay

6678. **SHRI RAJA KULKARNI :** Will the Minister of DEFENCE be pleased to state the reasons for the delay in not implementing the recommendation of the local authorities and Naval Headquarters, Bombay for the establishment of a Central School at Naval Housing Colony Powai, Bombay ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : A Central School at Indian Institute of Technology, Powai is already in existence. The proposal for opening of additional primary classes at Powai Housing Colony as part of the Central School at Indian Institute of Technology, Powai is under examination.

Allotment of Government Accommodation to Teachers in Delhi

6679. **SHRI A. N. CHAWLA :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the total number of teachers working in various Government schools in Delhi at present ;

(b) the number out of them who have been allotted Government accommodation ;

(c) the percentage of Government servants in Delhi, who have been allotted Government accommodation and how this percentage compares with the percentage of teachers having Government accommodation ; and

(d) whether there is a proposal to allot Government accommodation to all the teachers and that too near their educational institutions and if so, the time likely to be taken in providing them Government accommodation ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) The allotment of general pool accommodation is made to eligible Government employees, including the teachers working in Government schools located within the eligibility zones under the Delhi Administration, keeping in view their positions in the respective waiting lists prepared each month for different types. No statistical data in regard to the total number of teachers working in various Government schools in Delhi are available in the Directorate of Estates as applications are invited on a restricted basis, i. e. upto priority dates which are likely to be covered during a particular allotment year.

(b) At present 344 teachers working in Government schools are in occupation of general pool accommodation in different types.

(c) As the total number of teachers working in schools located within the eligibility zones is not available, the percentage of teachers in occupation of Government accommodation cannot be calculated.

(d) No, Sir.

Allotment of Government Accommodation to Nurses in Delhi Hospitals

6680. **SHRI A. N. CHAWLA :** Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the total number of nurses working in different hospitals in the Union Territory of Delhi ;

(b) the number out of them who have been provided with Government accommodation ;

(c) when Government propose to provide